

DIVISION BENCH

ITEM NO.2

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CA (CAA) No.11/ALD/2024

(First Motion)

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 25th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	AGRA CONDUCTORS & ELECTRICALS PVT. LTD. WITH APTECH FINLEASE PRIVATE LIMITED
UNDER SECTION	230/232 OF COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Anuj Kumar, Adv.

: For the Applicant Companies

ORDER

Ld. Counsel representing the Applicant Companies is present physically.

1. After arguing for some time, the Ld. Counsel representing the Applicant Companies undertakes to file the Board Resolutions of the Unsecured Creditors (in case they are companies) of the Applicant Companies, whereby authorizing for casting vote, giving consent or otherwise on behalf of the Unsecured Creditors for the present Scheme.
2. Let the needful be done within a period of one week.
3. Ld. Counsel representing the Applicant Companies also requests that the matter may be adjourned after two weeks.
4. Let the matter be adjourned for further hearing on 22nd August, 2024.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

25th July, 2024

*Kavya Prakash Srivastava
(Stenographer)*